Bench No. I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P (IB).No. 319/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th July, 2017, 10.30 A.M

Name of the Company Under Section			Arun Kumar Jain -Vs-	
		Upadan Commodities Pvt Ltd. 9 IBC		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of Arun Kumor Tain	Signature with date
c	Vikash Si lo R. Sinyh a	ingh, Advocate ud Associates		vikash Singh, Advoca

ORDER

Ld. Counsels for the petitioner are present. No one from the respondent's side.

Ld. Counsel for the petitioner made a request that the case may be adjourned. Prayer is allowed.

List the matter on 21/07/2017.

(Vijai Pratap Singh) Member (J)